

**MINUTES OF THE MEETING NO.10 (2025-26) OF EXIM
FACILITATION COMMITTEE (EFC) HELD ON MARCH 30, 2026 AT
11:00 AM, VANIJYA BHAWAN, NEW DELHI**

PART-I of EFC-10-AM26

Meeting No. 10 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:00 AM on March 30, 2026, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- i. Dr. B. Balaji, Secretary, NBA
 - ii. Dr. KP Raghuram, Technical Officer, NBA
 - iii. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - iv. Shri B.S. Khati, Assistant Director, CITES MA (HQ)
 - v. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
 - vi. Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
 - vii. Shri Prasenjeet Navgire, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
 - viii. Shri Anil Kumar, ACF (Production), O/o PCCF (HoFF),
 - ix. Shri Sanjay Kumar Chauhan, Assistant Inspector General of Forest, SU Division, MoEFCC
 - x. Shri Rohit Jaiswal, Scientific Officer, DAE
 - xi. Dr. Vinita Pachauri Sharma, Assistant Plant Protection Officer, CIB&RC

In attendance:

- ix. Shri Hrushikesh Reddy, Joint DGFT
- x. Shri Vicky, Section Officer
- xi. Surendra Pal, Consultant
- xii. Ankita Arun Gurav, Young Professional

3. In EFC-10, a total of 194 cases were examined by the EFC. Out of these, 79 applications were approved and 08 applications were rejected. The Minutes of Meeting (MoM) for these cases may be issued as **Part-I of EFC-10-AM26**. The Minutes of Meeting for the remaining cases shall be issued separately as **Part-II of EFC-10-AM26**.

4. The decisions of the Committee in respect of the approved and rejected cases are presented in the tabulated statement below:



Agenda for PART-I of EFC-10-AM26 Meeting

Sl- No	Name of the Firm	DGF T (Hqrs) File No-	ITC (HS) Code	Item Description	Quantity Applied	Applied FOB Value (USD)	Date of receipt of application in DGF T (Hqrs)	Country of Destination	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose									
1	SAFAL SEEDS AND BIO TECH LIMITED	0851 AM26	12099130	Onion Seeds	3000 K Gs	75,000.00	23-09-2025	United Arab Emirates	Rejected In accordance with HB P Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date
2	SAFAL SEEDS AND BIO TECH LIMITED	0885 AM26	12099130	Onion Seed	4000 K Gs	60,000.00	09-10-2025	Zambia	Rejected In accordance with HB P Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date
3	SAFAL SEEDS AND BIO TECH LIMITED	0886 AM26	12099130	Onion Seed	1000 K Gs	15,000.00	09-10-2025	Zambia	Rejected In accordance with HB P Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date
4	NUNHEM S INDIA	1025 AM2	12099130	Onion Seeds	12.45 K Gs	44.41	08-12-2025	South Africa	Approved The firm has submitted

	PRIVATE LIMITED	6							d the relevant documents as per the SoP. Actual Export shall be subjected to recommendation from the National Biodiversity Authority under the Biological Diversity Act, 2002.
5	SAKATA SEED INDIA PRIVATE LIMITED	1026 AM26	12099130	ONION SEEDS	1600.5 GMS	17.00	08-12-2025	Brazil	Rejected In accordance with HB P Chapter 2, para 2.0 5(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date
6	ARIZONA SEEDS PRIVATE LIMITED	1087 AM26	12099130	Onion seed	50000 KGs	4,50,000.00	10-01-2026	Thailand	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
7	PAN SEEDS PRIVATE LIMITED	1094 AM26	10061010	Of seed quality - HYBRID RICE SEEDS FOR SOWING - PAN 2112 GOLD	350000 KGs	12,96,296.29	15-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
8	ADVANTA ENTERPRISES LIMITED	1186 AM26	10061010	Of seed quality	1000 KGs	500.00	30-01-2026	Ivory Coast (Cote D'Ivoire)	Approved The firm has submitted the relevant documents as per the SoP. Actual Export shall be subjected to recommendation from the National Biodiversity Authority under the Biological Diversity Act, 2002.
9	EAST WEST SEEDS INDIA PRIVATE LIMITED	1306 AM26	12099130	ONION SEEDS	4000 KGs	80,000.00	05-02-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
10	SAKATA SEED INDIA PRIVATE LIMITED	1311 AM26	12099130	ONION SEEDS	1600.5 GMS	17.01	06-02-2026	Brazil	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice

									26/2024-25.
11	BEJO SEEDS INDIA PRIVATE LIMITED	1325 AM2 6	120991 30	ONION SEEDS	2040 KGs	2,38,634.31	11-02-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
12	EAST WEST SEEDS INDIA PRIVATE LIMITED	1336 AM2 6	120991 30	ONION SEEDS	1900 Gs	38,000.00	12-02-2026	Benin	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
13	MAHYCO PRIVATE LIMITED	1340 AM2 6	100610 10	Of seed quality - HY. PADDY SEED	150 MTs	2,25,000.00	12-02-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
14	PRASAD SEEDS PRIVATE LIMITED	1356 AM2 6	100610 10	Of seed quality - PADDY SEEDS	3500 MTs	96,25,000.00	17-02-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
15	PRASAD SEEDS PRIVATE LIMITED	1357 AM2 6	100610 10	Of seed quality - PADDY SEEDS	200 MTs	5,50,000.00	17-02-2026	VIETNAM	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
16	SAFAL SEEDS AND BIOTECH LIMITED	1369 AM2 6	120991 30	Onion Seeds	20000 KGs	3,00,000.00	18-02-2026	Netherlands	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
17	EAST WEST SEEDS INDIA PRIVATE LIMITED	1371 AM2 6	120991 30	Onion Seeds	2300 Gs	46,000.00	19-02-2026	Nigeria	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
18	BAYER BIOSCIENCE PRIVATE LIMITED	1372 AM2 6	100610 10	Of seed quality - PADDY SEEDS	4900 MTs	1,39,26,603.44	19-02-2026	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
19	SAFAL SEEDS AND BIOTECH LIMITED	1380 AM2 6	120991 30	Onion Seeds	30000 KGs	6,60,000.00	20-02-2026	Zimbabwe	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
20	VIRUNGA INTERNATIONAL	1382 AM2 6	120991 30	Onion Seeds	3500 Gs	4,69,724.02	21-02-2026	Rwanda	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.

	L LLP								ents as per the SoP outlined in Trade Notice 26/2024-25.
21	VNR SEEDS PRIVATE LIMITED	1404 AM2 6	100610 10	Of seed quality - Hybrid Paddy Seeds	200000 KGS	5,76,000.00	26-02-2026	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
22	GMS AGRITECH PRIVATE LIMITED	1412 AM2 6	100610 10	RICE OF SEED QUALITY	900000 KGS	65,253.76	27-02-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
23	GENTEX AGRINPUTS PRIVATE LIMITED	1427 AM2 6	120991 30	Onion Seeds	2000 KGS	42,458.10	28-02-2026	Senegal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
24	TRIMURTI PLANT SCIENCE PRIVATE LIMITED	1444 AM2 6	100610 10	Paddy Variety TMR V 1610 - 1KG Pack	50 MTS	54,323.72	02-03-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
25	TRIMURTI PLANT SCIENCE PRIVATE LIMITED	1449 AM2 6	100610 10	HYBRID PADDY SEEDS	90 MTS	1,64,966.74	02-03-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
26	BAYER BIOSCIENCE PRIVATE LIMITED	1480 AM2 6	100610 10	HYBRID PADDY SEEDS	207 KGS	0.00	05-03-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
27	BAYER BIOSCIENCE PRIVATE LIMITED	1481 AM2 6	100610 10	HYBRID PADDY SEEDS	420 KGS	0.00	05-03-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
28	BAYER BIOSCIENCE PRIVATE LIMITED	1482 AM2 6	100610 10	HYBRID PADDY SEEDS	310 KGS	0.00	05-03-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
29	BAYER BIOSCIENCE PRIVATE LIMITED	1483 AM2 6	100610 10	HYBRID PADDY SEEDS	329 KGS	0.00	05-03-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
30	BAYER BIOSCIENCE PRIVATE LIMITED	1484 AM2 6	100610 10	HYBRID PADDY SEEDS	420 KGS	0.00	05-03-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.

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38	PADART HA G P	1304 AM2 6	100610 90	PADDY N ON-BASM ATI	400000 MTS	9,16,20, 111.73	04-02-2 026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
39	MAA LAX MI ENTE RPRISES	1345 AM2 6	100610 90	Non-Bas mati rice in Husk (other than Seed quality).	5000 M Ts	11,17,3 18.43	13-02-2 026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
40	NAC GL OBAL FO ODS PRI VATE LI MITED	1351 AM2 6	100610 90	NON BAS MATI RIC E IN HUS K (PADDY) OTHER THAN SE ED QUALI TY	5000 M Ts	14,50,0 83.65	14-02-2 026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

Department of Animal Husbandry and Dairying

41	GURU S MARTH E XPORT	0994 AM2 6	230240 00 230230 00 230210 10	Chura Bh unsa,Khu ddi Bhus a Brans H usk Fine Crumbs P owde Wheat Br an Maize Bra n or Grits	5500 M TS	3,98,63 3.24	26.11.2 025	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 09.03.2026 with 10 00 MT Wheat Bran, 30 00 MT Chura Bhunsa and 1500 MT Maize bran to Nepal.
42	DNV FO OD PRO DUCTS L IMITED	1047 AM2 6	230230 00	WHEAT B RAN	3000 M TS	9,60,00 0.00	18.12.2 025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 09.03.2026 with 10 00 MT of Wheat Bran to Bangladesh.
43	DNV IND USTRIES PRIVATE LIMITED	1050 AM2 6	230230 00	WHEAT B RAN	3000 M TS	9,60,00 0.00	18.12.2 025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 09.03.2026 with 10 00 MT of Wheat Bran to Bangladesh.
44	ANSH TR ADING	1056 AM2 6	121300 00	Cereal str aw and h usks, unp repared, whether or not ch opped, gr ound, pre ssed or in the form of pellets - Paddy H usk Boilor Consump	16000 MTS	6,37,81 3.19	23.12.2 025	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 09.03.2026 with 16 000 MT of PADDY HUSK to Nepal.

				tion purp ose Only					
45	PARUNA OVERSE AS	1067 AM2 6	230230 00	WHEAT B RAN	2000 M TS	5,90,00 0.00	02.01.2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
46	M/S. ALI TRADER S	1068 AM2 6	230230 00	WHEAT B RAN	5000 M TS	17,40,0 00.00	03.01.2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
47	MINATI T RADERS	1069 AM2 6	230230 00	WHEAT B RAN	5000 M TS	12,42,8 00.00	03.01.2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
48	GHOSH ENTERP RISE	1089 AM2 6	230230 00	WHEAT B RAN	1000 M Ts	3,00,00 0.00	11-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
49	AYAN IN TERNATI ONAL	1091 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	13,00,0 00.00	12-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
50	INDIGO TRADEC OM PRIV ATE LIM ITED	1129 AM2 6	230230 00	WHEAT B RAN	1000 M Ts	3,20,00 0.00	23-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
51	RUP ENT ERPRISE	1174 AM2 6	230230 00	WHEAT B RAN	2000 M Ts	6,40,00 0.00	29-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
52	PARVATI GLOBAL	1177 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	13,75,0 00.00	29-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10

									00 MT of Wheat Bran t o Bangladesh.
53	JSS INTE RNATION AL	1188 AM2 6	230230 00	WHEAT B RAN	3000 M Ts	10,35,0 00.00	30-01-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
54	MANGLA M AGRO PRIVATE LIMITED	1197 AM2 6	230230 00	WHEAT B RAN	2000 M Ts	5,81,00 5.58	30-01-2 026	Nepal	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 10 00 MT of Wheat Bran t o Nepal.
55	JAI RANI SATI TRADING	1211 AM2 6	121300 00	PADDY H USK	3000 M Ts	1,17,31 8.43	30-01-2 026	Nepal	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 09.03.2026 with 30 00 MT of PADDY HUSK to Nepal.
56	HM AGR O VENTU RA LLP	1297 AM2 6	230230 00	WHEAT B RAN	1000 M Ts	3,20,00 0.00	02-02-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
57	A G ENT ERPRISE	1318 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	13,75,0 00.00	09-02-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
58	D.R. ENT ERPRISE	1321 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	13,75,0 00.00	10-02-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
59	ANIL TRADING COMPAN Y	1323 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	16,00,0 00.00	10-02-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t o Bangladesh.
60	B K INTE RNATION AL	1326 AM2 6	230230 00	WHEAT B RAN	5000 M Ts	15,25,0 00.00	11-02-2 026	Banglade sh	Approved On the basis of NOC/C omments received fro m DoAHD vide OM dat ed 18.03.2026 with 10 00 MT of Wheat Bran t

61	ONWARD COMMERCIAL PRIVATE LIMITED	1333 AM26	23023000	WHEAT BRAND	5000 MTs	17,50,000.00	12-02-2026	Bangladesh	o Bangladesh. Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
62	M/S ALI INTERNATIONAL	1334 AM26	23023000	WHEAT BRAND	5000 MTs	17,40,000.00	12-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
63	S R EXPORT	1337 AM26	23023000	WHEAT BRAND	5000 MTs	13,25,000.00	12-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
64	GREENCRORE PRODUCER COMPANY LIMITED	1338 AM26	23023000	WHEAT BRAND	2000 MTs	6,50,000.00	12-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
65	HEADWAY GLOBAL	1343 AM26	23023000	WHEAT BRAND	1000 MTs	2,75,000.00	13-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
66	ANIL AGENCIES	1363 AM26	23023000	WHEAT BRAND	5000 MTs	16,00,000.00	18-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
67	SREE KRISHNA INTERNATIONAL	1366 AM26	23023000	WHEAT BRAND	5000 MTs	15,25,000.00	18-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.
68	SUNMOON EXPORT	1367 AM26	23023000	WHEAT BRAND	1000 MTs	3,45,000.00	18-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Brand to Bangladesh.

69	EVERMARK AGROTECH CO.	1368 AM2 6	230210	Maize bran	5000 MT	14,75,000.00	18-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 5000 MT of Maize Bran to Bangladesh.
70	UMAEXPORT PRIVATE LIMITED	1370 AM2 6	230230	WHEAT BRAN	1000 MT	3,20,000.00	19-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Bran to Bangladesh.
71	BISHAL ENTERPRISE	1379 AM2 6	230230	WHEAT BRAN	1000 MT	3,20,000.00	20-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Bran to Bangladesh.
72	SREE GURU INTERNATIONAL	1384 AM2 6	230230	WHEAT BRAN	1000 MT	3,05,000.00	22-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Bran to Bangladesh.
73	RAKHI ENTERPRISE	1386 AM2 6	230230	WHEAT BRAN	2000 MT	6,20,000.00	23-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Bran to Bangladesh.
74	AVANTERPRISE	1407 AM2 6	230230	WHEAT BRAN	4000 MT	13,52,000.00	27-02-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 18.03.2026 with 1000 MT of Wheat Bran to Bangladesh.
Ministry of Environment Forest and Climate Change (SU Division)									
75	MOHAMMED JEHIRUL ISLAM.	1115 AM2 6	121190 54	Whole Plant, Aerial Part, Stem, Shoot and Wood: ---- Agarwood - AGARWOOD CHIPS JURA XXX OUD PRODUCT	100 KGs State: ASSAM	2,34,636.00	22-01-2026	Saudi Arabia	Approved On the basis of NOC/Comments received from MoEFCC (SU Division) vide OM dated 10.03.2026 with 100 KGs of Agarwood Chips (Source: Artificially Propagated) Aquilaria malaccensis to Saudi Arabia.

76	MOHAM MED JEH RUL ISLA M.	1117 AM2 6	121190 54	Whole Pla nt, Aerial Part, Ste m, Shoot and Woo d: ---- Aga rwood - A GAR CHIP S JURA X XX OUD P RODUCT	12 KGs State: ASSAM	28,156. 42	22-01-2 026	United Ar ab Emira tes	Approved On the basis of NOC/C omments received fro m MoEFCC (SU Divisio n) vide OM dated 10.0 3.2026 with 12 KGs of Agarwood Chips (Sour ce: Artificially Propaga ted) Aquilaria malacce nsis to United Arab E mirates.
77	M/S AMMAJA N AGAR OIL FACTORY	1312 AM2 6	121190 54	Whole Pla nt, Aerial Part, Ste m, Shoot and Woo d :---- Aga rwood	15 KGs State: Tripura	3,300.0 0	06-02-2 026	United Ar ab Emira tes	Approved On the basis of NOC/C omments received fro m MoEFCC (SU Divisio n) vide OM dated 01.0 4.2026 with 15 KGs of Agarwood Chips (Sour ce: Artificially Propaga ted) Aquilaria malacce nsis to United Arab E mirates.
78	MAMON ENTERP RISE	1355 AM2 6	121190 54	Whole Pla nt, Aerial Part, Ste m, Shoot and Woo d :---- Aga rwood	25 KGs State: Tri pura	6,250.0 0	16-02-2 026	United Ar ab Emira tes	Approved On the basis of NOC/C omments received fro m MoEFCC (SU Divisio n) vide OM dated 01.0 4.2026 with 25 KGs of Agarwood Chips (Sour ce: Artificially Propaga ted) Aquilaria malacce nsis to United Arab E mirates.
79	LONG CY CLE CHE NNAI	2066 AM2 6	440399 18	Red Sand ers (Ptero carpus Sa ntalinus) - Red San ders Woo d In Log F orm Obta ined from Artificially Propagat ed Sourc e from Pa ttaland	46.853 MTS State: Andhra Prades h	4,68,53 0.00	21-03-2 026	China	Rejected In accordance with th e decision of the EFC Committee, the case c annot be considered d uring FY 2025-26; acc ordingly, it is treated as rejected.
80	LONG CY CLE CHE NNAI	2067 AM2 6	440399 18	Red Sand ers (Ptero carpus Sa ntalinus) - Red San ders Woo d in Log F orm Obta ined from Artificially Propagat ed Sourc e from Pa	6.749 M TS State: Andhra Prades h	67,490. 00	21-03-2 026	China	Rejected In accordance with th e decision of the EFC Committee, the case c annot be considered d uring FY 2025-26; acc ordingly, it is treated as rejected.

81	LONG CY CLE CHE NNAI	2068 AM2 6	440399 18	Island Red Sand ers (Ptero carpus Sa ntalinus) - Red San ders Woo d in Log F orm Obta ined from Artificially Propagat ed Sourc e from Pa ttaland	27.144 MTS State: Andhra Prades h	2,71,44 0.00	21-03-2 026	China	Rejected In accordance with th e decision of the EFC Committee, the case c annot be considered d uring FY 2025-26; acc ordingly, it is treated as rejected.
82	ASHOK I NTERNA TIONAL	2086 AM2 6	440399 18	Red Sand ers (Ptero carpus S autatinus) - Red sa nders Log s and roo ts from C ultivation origin or artificially propagat ed origin	10.21 M TS State: Tamil N adu	1,16,35 9.00	26-03-2 026	China	Rejected In accordance with th e decision of the EFC Committee, the case c annot be considered d uring FY 2025-26; acc ordingly, it is treated as rejected.
Department of Atomic Energy									
83	SUKASO CERACO LORS PR IVATE LI MITED	1373 AM2 6	253090 99	ZIRCOMA T 5 Micro n /325 M esh - Pow der Cera mic Opac ifier	1250 M Ts	16,32,8 77.85	19-02-2 026	United Ar ab Emira tes	Approved On the basis of NOC r eceived from DAE thr ough DGFT BO Portal on dated 04.03.2026.
CIB&RC									
84	INTECH ORGANI CS LIMIT ED	1322 AM2 6	380891 22	Methyl br omide	533000 KGs	37,88,3 32.45	10-02-2 026	Benin, Br azil, Chil e, Costa Rica, Djib outi, Do minican Republic, El Salvad or, Hond uras, Ind onesia, J ordan, M alaysia, Nigeria, Panama, Thailand, United St ates of A merica, Uruguay, Vietnam	Approved On the basis of NOC r eceived from CIB&RC through DGFT BO Port al on dated 06.03.202 6.

85	INTECH ORGANIC LIMITED	1324 AM2 6	380891 22	Methyl omide	901500 KGs	71,27,3 36.39	10-02-2 026	Argentina, Australia, Egypt, Ghana, Kenya, Malaysia, Myanmar, New Zealand, Oman, Philippines, Singapore, Sri Lanka, Tanzania, United Republic of, United Arab Emirates, United States of America, Vietnam	Approved On the basis of NOC received from CIB&RC through DGFT BO Portal on dated 06.03.2026.
86	INTECH ORGANIC LIMITED	1328 AM2 6	380891 22	Methyl omide	180000 KGs	10,31,9 31.62	11-02-2 026	Belize, Dominica, Guatemala, Guyana, Mexico, Mozambique, Nicaragua, Turkey	Approved On the basis of NOC received from CIB&RC through DGFT BO Portal on dated 06.03.2026.
87	INTECH ORGANIC LIMITED	1339 AM2 6	380891 22	Methyl omide	558600 KGs	39,73,6 77.25	12-02-2 026	Belize, Brazil, Chile, Costa Rica, Djibouti, Dominican Republic, El Salvador, Guatemala, Guyana, Honduras, Mexico, Mozambique, New Zealand, Nicaragua, Oman, Panama, Thailand, Turkey, United States of America, Vietnam	Approved On the basis of NOC received from CIB&RC through DGFT BO Portal on dated 06.03.2026.

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.



